



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/(IB)/2017
NAME OF THE PETITIONER(S) : SKR WIND ENERGY LLP
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	DR. K. S. RAVI CHANDRAN KILHR.	For Respondent Corp Debtor	
	Edward James	Edw Counsel for Applicant	

ORDER

Counsel for the Petitioner present. Representative for the Respondent present.
Counsel for the Applicant is directed to file affidavit to confirm that the person who has signed the petition and the other documents is one and the same. Representative for the Corporate Debtor is directed to file counter to the petition before next date of hearing. Matter is posted for final arguments. Put up on **10.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)